

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NOTIFICATION**

Dated, the _____, 2024

No. 2/2(2)/2011-Estt./CERC- In exercise of powers conferred under clause (za) of sub-section (2) of Section 178 read with sub-section (3) of Section 91 of The Electricity Act, 2003 (36 of 2003), the Central Electricity Regulatory Commission with the approval of the Central Government hereby makes the following Regulations, to amend the Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) Regulations, 2007 (here in after referred to as “the Principal Regulations”), namely:

1. Short title and commencement, viz, :-

- (i) These Regulations may be called as the Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Seventh Amendment) Regulations, 2024.
- (ii) These Regulations shall come into effect from the date of their publication in the Official Gazette.

2. **Amendment of Regulation 6 of the Principal Regulations:** S. No. 14, 16, 18, 19, 20 & 21 of the table in First paragraph of Regulations 6 of the Principal Regulations shall be substituted by the following, viz , :-

Sl. No.	Post	Mode of appointment
14	Personal Assistant	Promotion failing which by Deputation on foreign service terms/Short-term contract / Direct Recruitment
16	Stenographer	Deputation on foreign service terms/Short-term contract / Direct Recruitment
18	Receptionist-cum - Telephone operator	Deputation on foreign service terms/Short-term contract / Direct Recruitment
19	Driver	Deputation on foreign service terms/Short-term contract / Direct Recruitment
20&21	Senior Peon/Daftry/Peon	Deputation on foreign service terms/Short-term contract / Direct Recruitment

3. **Amendment of Proviso to Regulation 6:** Phrase i.e. deputation on foreign service terms in first line of Proviso to Regulation 6 be replaced by “*Deputation*”.

4. Insertion of a new Regulation: After Regulation 21.1(e), Regulation 21.1(f) shall be added as under:-:

(f) The Commission may approve such other benefits/reimbursements from time to time for the welfare of the employees at such terms and conditions admissible to other market regulators i.e. SEBI.

5. Amendment of Appendix-I to the Principal Regulations (Educational Qualification, Experience and Qualifying Service for staff on deputation on Foreign Service terms/short-term contract)

(i) After S.No.5A of the Appendix-I, the following shall be inserted:

S.No.	Post	Scale of Pay	Minimum Educational Qualification	Nature of Experience	Qualifying Service
5B	Joint Chief (MIS)	Joint Chief : Level-13 (Rs.1,23,100-2,15,900)	BE/B.Tech. in Computer/Communications Tech. or BE/B.Tech. with a Post Graduate Diploma In Computer Applications or Post Graduate Degree in Computer Application with Graduate Degree in Science	Management of Computer, IT (Information Technology) and MIS facilities	For the post of Joint Chief: Officers:- i. Holding analogous posts on regular basis; or ii. With 3 years regular service in the Level - 12 (Rs.78,800-2,09,200/-) of pay matrix or equivalent; or iii. With 8 years regular service in the Level -11 (Rs.67,700-2,08,700/-) of pay matrix or equivalent.
5C	Joint Chief (P&A)	Joint Chief : Level-13 (Rs.1,23,100-2,15,900)	Graduate Degree Desirable: MBA (HR)	Must have experience in secretariat functioning in the Central Government i.e. General Administration matters, Personnel Management, maintenance of discipline etc.	-do-
5D	Joint Chief (Accounts)	Joint Chief : Level-13	Bachelor's Degree, preferably passed SAS/JAO (Civil) examination	Having knowledge of Central Government Accounting procedure such as the	-do-

		(Rs.1,23,100-2,15,900)	or equivalent.	procedural details for budget, drawing and disbursement, receipts and payments, statutory recoveries, fund etc., their accounting and the financial control.	
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(ii) After Sl.No. 12A, of the Appendix-I, the following shall be inserted:

S.No.	Post	Scale of Pay	Minimum Educational Qualification	Nature of Experience	Qualifying Service
12B	Deputy Chief (P&A)	Level-12 (Rs. 78,800 – 2,09,200)	Graduate Degree	Must have experience in secretariat functioning in the Central Government i.e. General Administration matters, Personnel Management, maintenance of discipline etc.	Officers : i. Holding analogous posts on regular basis; or ii. With 3 years regular service in the Level -11 (Rs. 67,700-2,08,700/-) of pay matrix or equivalent; or iii. With 7 years regular service in the Level -10 (Rs. 56,100-1,77,500/-) of pay matrix or equivalent.
12C	Deputy Chief (Accounts)	Level-12 (Rs. 78,800 – 2,09,200)	Bachelor's Degree, preferably passed SAS/JAO (Civil) examination or equivalent.	Having knowledge of Central Government Accounting procedure such as the procedural details for budget, drawing and disbursement, receipts and payments, statutory recoveries, fund etc., their accounting and the financial control.	-do-

6. **Amendment of Appendix-III to the Principal Regulations :-** S. No. 5, 6 and 7 of the Appendix-III of the Principal Regulations shall be substituted by the following, viz , :-

Sl. No.	Post	Pay Scale/ Level in Pay Matrix	Qualification & Nature of Experience	Qualifying service
1	2	3	4	
5	Assistant Chief (Accounts)	Level-11 (Rs.67,700 - 2,08,700)	As applicable for deputationist mentioned in Appendix-I	With Five years regular service in the grade of Senior Accounts Officer/Pay and Accounts Officer in the commission. If no officer in the aforementioned category is available, then With Ten years combined regular service in the grade of SAO/PAO and Assistant, or, Ten years regular service in the grade of Assistant in the Commission.
6	Assistant Secretary	Level-11 (Rs.67,700 - 2,08,700)	As applicable for deputationist mentioned in Appendix-I	With Ten years combined regular service in the grade of SAO/PAO and Assistant, or, Ten years regular service in the grade of Assistant in the Commission. Note: - Must have minimum five years of working experience in Administration Division.
7	Bench Officer	Level-11 (Rs.67,700 - 2,08,700)	As applicable for deputationist mentioned in Appendix-I	With Ten years combined regular service in the grade of SAO/PAO and Assistant, or, Ten years regular service in the grade of Assistant in the Commission. Note: - Must possess Degree of Law.

(Harpreet Singh Pruthi)
Secretary

Note :-

- (a) Principal Regulations were published on 31st July, 2007 in Gazette of India, Extraordinary, Part-III, Section-4, No. 156.
- (b) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (First Amendment) Regulations, 2013 were published on 3rd April, 2013 in Gazette of India, Extraordinary, Part-III-Section-4, No. 94
- (c) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Second Amendment) Regulations, 2015 were published on 4th December, 2015 in Gazette of India, Extraordinary, Part-III-Section-4, No.384,
- (d) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Third Amendment) Regulations, 2016 were published on 28th March 2016 in Gazette of India, Extraordinary, Part-III-Section-4, No.110.
- (e) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Fourth Amendment) Regulations, 2019 were published on 12th June 2019 in Gazette of India, Extraordinary, Part-III-Section-4, No. 211
- (f) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Fifth Amendment) Regulations, 2021 were published on 23rd March 2021 in Gazette of India, Extraordinary, Part-III-Section-4, No. 112
- (g) Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Sixth Amendment) Regulations, 2024 were published onOctober 2024 in Gazette of India, Extraordinary, Part-III-Section-4, No.....